COURT NO. 24

THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard on Monday The 2nd day of November 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (SOCIAL WELFARE)					
1	WP/31773/2026 IA 1/2026 Direction Petition	CHINTAKAYALA VENKATA BHANU MAHESH Vs THE STATE OF AP	SIVA NAGARJUNA SIDHADAPU	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	GUNTUR
2	WP/31906/2026 IA 1/2026 Direction Petition	KAGGA RAGHAVENDRA RAO Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	WEST GODAVARI
3	WP/31913/2026 IA 1/2026 Direction Petition	SUNKARA SIVAJI Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	WEST GODAVARI
ADMISSION (EDUCATION)					
4	WP/31901/2026 IA 1/2026 Suspension Petition	ALL SAINTS TEACHER TRAINING INSTITUTE Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	GP FOR SCHOOL EDUCATION	KURNOOL
ADMISSION (FISHERIES)					
5	WP/31739/2026 IA 1/2026 Direction Petition	DRUTHI ENTERPRISES Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR FISHERIES	SPS NELLORE

COURT NO. 24

THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard on Monday The 2nd day of November 2026 (AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
6	WP/20483/2025 IA 1/2025 Suspension Petition	CHODEM DURGARAO Vs THE STATE OF ANDHRA PRADESH	V V N NARASIMHAM	GP FOR SOCIAL WELFARE P R K AMERANDRA KUMAR	WEST GODAVARI
FOR HEARING					
7	WP/17327/2022 IA 1/2022 Stay Petition IA 2/2022 Vacate Stay Petition	S R PUBLICATIONS Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR SCHOOL EDUCATION GP FOR SCHOOL EDUCATION	KRISHNA
ADMISSION (CO-OP SOCIETIES)					
8	WP/27744/2026 IA 1/2026 Stay Petition	DAMMU DASU Vs THE STATE OF ANDHRA PRADESH	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR COOPERATION	GUNTUR
9	WP/29593/2026 IA 1/2026 Direction Petition	PALLELA SRILATHA Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR COOPERATION	EAST GODAVARI
ADMISSION (SOCIAL WELFARE)					
10	WP/281/2023 IA 1/2023 Suspension Petition IA 2/2023 Direction Petition IA 3/2023 Miscellaneous Petition IA 4/2023 Leave Petition IA 1/2024 Leave Petition	PANABAKA ASHOK Vs THE STATE OF ANDHRA PRADESH	A CHANDRAIH NAIDU	GP FOR SOCIAL WELFARE SIVAPRASAD REDDY VENATI GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP) GP FOR REGISTRATION AND STAMPS GP FOR REVENUE (AP) R4 R9 UNSERVED,	CHITTOOR
11	WP/17568/2024 IA 1/2024 Direction Petition IA 1/2025 Stay Petition IA 2/2025 Leave Petition	KOVVASI GANGAMMA Vs THE STATE OF AP	J RAVI KUMAR	GP FOR SOCIAL WELFARE GP FOR SOCIAL WELFARE	WEST GODAVARI
12	WP/27146/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	M/S Y.S TRADERS Vs THE STATE OF ANDHRA PRADESH	DODDAKA HARSHA VARDHAN	GP FOR SOCIAL WELFARE T VISHNU TEJA GP FOR HOME GP FOR REVENUE (Spl.. Cell)	KRISHNA
13	WP/34542/2025 IA 1/2025 Direction Petition	REVU SATYA KISHORE Vs THE STATE OF AP	MUJTAHID HUSSAIN	GP FOR SOCIAL WELFARE Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra RAVI KUMAR PONAKAMPALLI	EAST GODAVARI
14	WP/919/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	TATI VENKAMMA Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP FOR SOCIAL WELFARE SOMISETTY GANESH BABU	WEST GODAVARI
15	WP/24657/2026 IA 1/2026 Direction Petition	KARRA PRASAD Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR REVENUE GP FOR EDUCATION B DEVADAS	GUNTUR

16	WP/25502/2026 IA 1/2026 Direction Petition	VANAPARTHI VENKATA LAKSHMANA RAO Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP FOR SOCIAL WELFARE GP FOR HOME GP FOR REVENUE	WEST GODAVARI
17	WP/27821/2026 IA 1/2026 Direction Petition	BISAI NAVATASRI Vs THE STATE OF ANDHRA PRADESH	S A V RATNAM	GP FOR SOCIAL WELFARE GP FOR REVENUE	SRIKAKULAM
18	WP/27882/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	P.R. KRISHNAM RAJU Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR SOCIAL WELFARE GP FOR REVENUE	VIZIANAGARAM
19	WP/28330/2026 IA 1/2026 Direction Petition	KARAM THAMMANNA DORA Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR REVENUE GP FOR SOCIAL WELFARE	EAST GODAVARI
20	WP/29777/2026 IA 1/2026 Direction Petition	POTHAKAMURI LAKSHMAN KUMAR(STUDENT) Vs STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	GP FOR FINANCE PLANNING	GUNTUR
21	WP/30834/2026 IA 1/2026 Direction Petition	PUDUKODU SAI TARUN (STUDENT) Vs THE STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	KRISHNA

ADMISSION (EDUCATION)

22.1,22.2 along with 22

22	WP/9669/2022 IA 1/2022 Suspension Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition IA 2/2023 Implead Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Implead Petition IA 1/2025 Amendment Petition	MANGENA VENKATA NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	POLISETTY RADHA KRISHNA	Y V ANIL KUMAR M R K CHAKRAVARTHY K V L NARASIMHA RAO N BHARAT BABU GP FOR HIGHER EDUCATION (AP) (Allotted by Note)	EAST GODAVARI
22.1	WP/13886/2022 IA 1/2022 Suspension Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition IA 1/2023 Implead Petition IA 1/2025 Amendment Petition	MANGENA SRIRAMA CHANDRA MURTHY @ RAMBABU Vs THE STATE OF ANDHRA PRADESH	POLISETTY RADHA KRISHNA	GP FOR HIGHER EDUCATION Y V ANIL KUMAR K V L NARASIMHA RAO BHAGAT SINGH KOWRU	EAST GODAVARI
22.2	WP/16383/2022 IA 1/2022 Suspension Petition IA 2/2022 Vacate Stay Petition IA 1/2025 Amendment Petition	MANGENA SRIRAMA CHANDRA MURTHY @ RAMABABU Vs THE STATE OF ANDHRA PRADESH	POLISETTY RADHA KRISHNA	GP FOR EDUCATION Y V ANIL KUMAR K V L NARASIMHA RAO	EAST GODAVARI

23	WP/27360/2024 IA 1/2024 Direction Petition IA 2/2025 Leave Petition IA 1/2026 Direction Petition	GUDALA PAVAN KUMAR Vs UNION OF INDIA	CH SRINIVAS	SURYA TEJA ANUMOLU BOMMANABOYENA SRINIVASA RAO Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	KRISHNA

24.1 along with 24

24	WP/5214/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Leave Petition IA 4/2026 Dispense with Petition IA 5/2026 Dispense with Petition	ZENITH METAPLAST(P) LIMITED Vs THE STATE OF ANDHRA PRADESH	L ARAVIND REDDY	GP FOR SCHOOL EDUCATION M LAKSHMI NEELIMA SC For APEWIDCL V CH NAIDU GP FOR FINANCE PLANNING	GUNTUR
24.1	WP/5215/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	V3 ENTERPRISES PVT LTD Vs THE STATE OF AP	L ARAVIND REDDY	GP FOR SCHOOL EDUCATION V CH NAIDU GP FOR FINANCE PLANNING	GUNTUR
25	WP/15353/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	CORAMANDAL COLLEGE OF EDUCATION Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR HIGHER EDUCATION K RADHIKA PRAKASH BUDDARAPU M.CHALAPATHI SC For Nagarjuna University GP FOR REVENUE	GUNTUR
26	WP/22129/2026 IA 1/2026 Suspension Petition	ST ANDREWS COLLEGE OF EDUCATION Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	KRISHNA
27	WP/27187/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	PADMAVATHI COLLEGE OF TEACHER EDUCATION Vs NATIONAL COUNCIL FOR TEACHER EDUCATION	GAJJALA MALLIKARJUNA REDDY	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) K RADHIKA GP FOR HIGHER EDUCATION GANGA KUMAR CHAKRAVARTULA (Spl.. Cell)	VISAKHAPATNAM
28	WP/27878/2026 IA 1/2026 Direction Petition	SRI GOWTHAMI PROFESSIONAL COLLEGE OF LAW Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	GP FOR HIGHER EDUCATION G VENKATA REDDY M.CHALAPATHI SC For Nagarjuna University	GUNTUR
29	WP/27887/2026 IA 1/2026 Direction Petition	SRI GAYTHRI PROFESSIONAL COLLEGE OF LAW Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	GP FOR HIGHER EDUCATION G VENKATA REDDY	PRAKASAM
30	WP/28236/2026 IA 1/2026 Direction Petition	MADINA PODUPU LAKSHMI GROUP Vs THE STATE OF ANDHRA PRADESH	VARUPULA SESHA KUMARI	GP FOR SCHOOL EDUCATION GP FOR REVENUE (Spl.. Cell)	KURNOOL
31	WP/29705/2026 IA 1/2026 Direction Petition	M/S. MANJEET PLASTIC INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING	KRISHNA

32.1,32.2,32.3 along with 32

32	WP/29707/2026 IA 1/2026 Direction Petition	M/S. LEHAR FOOTWEARS LTD. Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING	KRISHNA
32.1	WP/29708/2026 IA 1/2026 Direction Petition	M/S. MANJEET PLASTIC INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING	KRISHNA
32.2	WP/29711/2026 IA 1/2026 Direction Petition	SHIVAYE UDYOG LLP Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR EDUCATION GP FOR FINANCE PLANNING	KRISHNA
32.3	WP/29712/2026 IA 1/2026 Direction Petition	M/S. SHIVAYE UDYOG LLP Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING	KRISHNA
33	WP/29750/2026 IA 1/2026 Direction Petition	TANGI UMA MAHESWARA RAO Vs THE STATE OF ANDHRA PRADESH	B JAYA PRABHAKARA RAO	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING	EAST GODAVARI
34	WP/30177/2026 IA 1/2026 Direction Petition	M/S ATTAL PLASTICS Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING	KRISHNA
35	WP/30238/2026 IA 1/2026 Direction Petition	M/S. ATTAL PLASTICS Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING	-
36	WP/31267/2026 IA 1/2026 Direction Petition	KRUSHI VIDYA NIKETAN ELEMENTARY SCHOOL COMMITTEE Vs THE STATE OF ANDHRA PRADESH	K SREEDHAR MURTHY	GP FOR SCHOOL EDUCATION	KURNOOL
37	WP/31279/2026 IA 1/2026 Direction Petition	KRUSHI VIDYA NIKETAN ELEMENTARY SCHOOL COMMITTEE Vs THE STATE OF ANDHRA PRADESH	K SREEDHAR MURTHY	GP FOR SCHOOL EDUCATION	KURNOOL
38	WP/31315/2026	NAV BHARAT AIDED HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH	K.P.S. SAILESH REDDY	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING	EAST GODAVARI

ADMISSION (UNIVERSITIES)

39	WP/23752/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	SANKAR EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION G VENKATA REDDY	YSR KADAPA

ADMISSION (ANIMAL HUSBANDARY)

40	WP/24995/2026 IA 1/2026 Direction Petition	VANGALA VENUGOPALAM Vs THE STATE OF ANDHRA PRADESH	V R MACHAVARAM	GP FOR GENERAL ADMINISTRATION S.SYAM SUNDER RAO SC cum Spl P.P. For ACB GP FOR ANIMAL HUSBANDARY GP FOR HOME THE ADVOCATE GENERAL	GUNTUR

41	WP/27747/2026 IA 1/2026 Direction Petition	AREKANTI NEERAJA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM)	KURNOOL

ADMISSION (FISHERIES)

42	WP/15035/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition IA 4/2026 Vacate Stay Petition IA 5/2026 Vacate Stay Petition	B. RAMA SUBBAREDDY Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR FISHERIES GP FOR IRRI AND CAD GP FOR AGRICULTURE SARANU PHANI TEJA GP FOR REVENUE GP FOR FISHERIES	SPS NELLORE

43.1,43.2 along with 43

43	WP/26857/2026 IA 1/2026 Direction Petition	SRI BAIDEVATHAMMA FISHERMEN CO-OPERATIVE SOCIETY Vs THE STATE OF ANDHRA PRADESH	G VIJAYA BABU	GP FOR FISHERIES My Lord WP 21075/14 was already disposed sir	CHITTOOR
43.1	WP/28956/2025 IA 1/2025 Stay Petition	BAIDEVATHAMMA FISHERMEN COOPERATIVE SOCIETY LTD Vs THE STATE OF ANDHRA PRADESH	G VIJAYA BABU	GP FOR FISHERIES V NITESH	CHITTOOR
43.2	WP/36365/2025 IA 1/2025 Suspension Petition	SRI BAIDEVATHAMMA FISHERMEN CO OPERATIVE SOCIETY LTD Vs THE STATE OF AP	G VIJAYA BABU	GP FOR FISHERIES	CHITTOOR
44	WP/28050/2026 IA 1/2026 Direction Petition	GADE CHANDRASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	GP FOR FISHERIES GP FOR REVENUE	PRAKASAM
45	WP/31059/2026 IA 1/2026 Direction Petition	LINGAREDDY SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	CH C KRISHNA REDDY	GP FOR REVENUE GP FOR AGRICULTURE GP FOR FISHERIES	SPS NELLORE

SPECIALLY IDENTIFIED CASES

46	WP/16453/2011 IA 1/2016(WPMP 3734/2016) Implead Petition	B.P. JOHN KURNOOL DIST. & 3 OTRS. Vs KURNOOL POLAMU BAPTIST SANGHAMULA SAMAJAMKURNOOL&19OTRS.	GUDIPATI SRIDEVI	GP FOR REVENUE (AP) GP FOR SCHOOL EDUCATION VIVEKANANDA VIRUPAKSHA GP FOR REGISTRATION AND STAMPS GP MUNCIPAL ADMN AND URBAN DEV AP	KURNOOL
47	WP/34487/2018 IA 1/2018 Direction Petition IA 1/2026 Leave Petition	K N J PRAKASH RAJU Vs THE STATE OF ANDHRA PRADESH	VADAPALLI RAMESH	GP FOR SOCIAL WELFARE GP FOR SOCIAL WELFARE GP FOR REVENUE	CHITTOOR
48	WP/5799/2019 IA 1/2019 Direction Petition	PADAMATI APPAYAMMA DIED AS PER LRS P2 TO P5 Vs THE STATE OF AP	K VENKATESH	GP FOR SOCIAL WELFARE (AP) P RAJESH BABU	EAST GODAVARI

FOR COMPLIANCE

49	CC/1991/2024 (WP/30535/2013)	L. NOOKARAJU Vs PRUDHVI TEJ IMMADI	PEETA RAMAN	V V SATISH R 4 NOTICE SERVED	VISAKHAPATNAM
50	CC/892/2025 (WP/12287/2009) IA 2/2025 Dispense with Petition	DR N MUKHERJI VICTOR Vs SRI DR NARAYANA BHARATH GUPTA IAS	NARASIMHA RAO GUDISEVA	RAMA CHANDRA RAO GURRAM THANDAVA YOGESH K SWARNA SESHU	KRISHNA

FOR ADMISSION

51	CC/2064/2025 (WP/8419/2025)	NELVOI DESAIAH Vs MR.G.RAVINDRA	T C KRISHNAN	A JAYANTHI	CHITTOOR
52	CC/2137/2025 (WP/5292/2025) IA 1/2025 Direction Petition	SINGU AJITH KUMAR Vs GOLI LAKSHMAIAH	R ANNAPURNA	AISHWARYA NAGULA	GUNTUR
53	CC/2816/2025 (WP/20321/2025)	K. NAVANEETH Vs S. SURESH KUMAR IAS	ANNAMNEEDI BALAKRISHNA	MANNAM VENKATA KRISHNA RAO P VENGALA REDDY	KURNOOL
54	CC/3380/2025 (WP/24833/2025) IA 1/2025 Dispense with Petition	KESANAKURTI VENKATESWARA RAO Vs SRI. S. SURESH KUMAR	SODUM ANVESHA	M KRISHNA RAO SREEKANTH REDDY AMBATI RR 2 AND 6 NOTICE SERVED.	EAST GODAVARI
55	CC/3612/2025 (WP/6790/2025) IA 1/2025 Implead Petition	M/S. SRI VENKATESWARA CONSTRUCTIONS Vs S. SURESH KUMAR	S DUSHYANTH REDDY	KALYAN CHAKRAVARTHY R NAGARAJU PULLAGURA	PRAKASAM
56	CC/432/2026 (WP/31758/2025) IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition IA 4/2026 Miscellaneous Petition	KESARLA SUKUMAR Vs A. VENKATESWARLU	N RAVI PRASAD	GUDAPATI LAKSHMI NARAYANA SREEKANTH REDDY AMBATI R 8 NOTICE SENT THROUGH THE DISTRICT JUDGE SPSR NELLORE AND SPEED POST ARE NOT YET RETURNED	SPS NELLORE
57	CC/2121/2026 (WP/25783/2025)	J RAMBABU Vs SRI PEEYUSH KUMAR	ANNAMNEEDI BALAKRISHNA	RAMA RAO KOCHIRI SIREESHA RANI VALLABHANENI SREEKANTH REDDY AMBATI	EAST GODAVARI
58	CC/2260/2026 (WP/20572/2025)	KARRI TAVITI NAIDU Vs SRI PEEYUSHKUMAR IAS	MODAPOTHULA SUMALATHA	RAMA RAO KOCHIRI A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
59	CC/2603/2026 (WP/33979/2025)	VISAKHAPATNAM METROPOLITAN REGION DEVELOPMENT AUTHORITY Vs GARA NAVEEN	A VEERABHADRA RAO Addl.SC FOR VMRDA	SREEKANTH REDDY AMBATI	VISAKHAPATNAM
60	CC/3017/2026 (WP/9948/2026)	MS INFRA Vs J SYAMALA RAO IAS	POLANKI ANAND SURYA	SUDARSHAN MALUGARI SOMA RAJU YELISETTI RR 4 AND 5 NOTICE SERVED.	YSR KADAPA
61	CC/3038/2026 (WP/4086/2026) IA 1/2026 Dispense with Petition	BOTTA RAMU Vs PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	SOMA RAJU YELISETTI A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
62	CC/3040/2026 (WP/4485/2026)	SRI SAI BALAJI CONSTRUCTIONS Vs SRI. PEEYUSH KUMAR I.A.S.	MODAPOTHULA SUMALATHA	SOMA RAJU YELISETTI VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR

63	CC/3042/2026 (WP/4197/2026) IA 1/2026 Dispense with Petition	BOTTA RAMU Vs PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	SOMA RAJU YELISETTI A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
64	CC/3052/2026 (WP/35585/2025)	RANKA RAHUL KUMAR JAIN Vs SRI S SURESH KUMAR IAS	SAI SUNDEEP MANCHIKALAPUDI	VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR
65	CC/3060/2026 (WP/22044/2025)	AMUDALAPALLL NAGABABU Vs J SYAMALA RAO	G V SHIVAJI	G V L MURTHY	KRISHNA
66	CC/3065/2026 (WP/4081/2026) IA 1/2026 Dispense with Petition	BOTTA RAMU Vs PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	SOMA RAJU YELISETTI A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
67	CC/3066/2026 (WP/4105/2026) IA 1/2026 Dispense with Petition	BOTTA RAMU Vs SRI.PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	SOMA RAJU YELISETTI A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) R 2 NOTICE SERVED.	VISAKHAPATNAM
68	CC/3082/2026 (WP/31843/2025)	M N M ABDUL MALIK Vs SRI. S BABY IAS	BHUVANAGIRI SUBRAMANYA KUMAR	SR NOTICE SERVED	KURNOOL
69	CC/3090/2026 (WP/14444/2026)	GORIPARTHI BHASKAR SAI Vs S SURESH KUMAR IAS	PAMARTHI KAMESWARA RAO	SOMA RAJU YELISETTI KOTHARU VIJAYESWARI R 2 NOTICE SERVED.	KRISHNA
70	CC/3092/2026 (WP/17188/2024)	SHAIK JOHN SAIDA Vs PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	SOMA RAJU YELISETTI SIREESHA RANI VALLABHANENI	GUNTUR